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Title:Need to take immediate action to complete the construction of Walayar-Vadakkanchery National Highway – 47.

SHRI P.K. BIJU (ALATHUR): Sir, the Walayar-Vadakkanchery National Highway – 47 is passing through my Constituency. This stretch has already been opened for travelling and toll collection has also started. But the work has not yet completed. The NHAI authorities say that the contractor have a right to collect toll after completion of 80 per cent work. But the problem is that after opening this stretch, accidents are taking place daily there. We had meetings with the Collector and all the representatives from that section. Even today the NHAI and the contractor is not ready to fulfil the promises made to the people. They have not erected street lights, signal boards and side roads have not been prepared.

These things are pending even today. Sir, a proposal has been placed before NHAI, Palakkad, the National Highways Authority here in Delhi. I have personally sent letter to the Minister but till today the Government has not yet completed the work and save the lives of innocent people.

I urge upon the Government to take immediate action and give sanction to proposal to complete the work at the earliest.